

Government of Punjab
Department of Industries and Commerce
(Policy Implementation Unit)
Notification

Dated: 31-07-2019

No.PIU/IBDP-2017/2019/ 3194 With reference to Notification No.CC/Addl.Dir/Industrial & Business Development/2017/ 1369 dt. 17.10.17 and Notification No. PIU/IBDP-2017/Amendments/2018/3979 dt. 07/08/2018 issued thereafter, the Governor of Punjab is pleased to make following amendments in 'Industrial & Business Development Policy-2017' w.e.f 17-10-2017:-

- i. In clause 10.11.3, Sr. No.5 is substituted as under:-

S.N.	Nature of incentive	Extent of incentive
5	Exemption from the condition of the license issued by PAMB from payment of 2% over and above the MSP, for permission given under Direct Purchase.	Exemption from the condition of the license issued by PAMB from payment of 2% over and above the MSP, for permission given under Direct Purchase.

- ii. The clause 6.14.2 is substituted as under:-

6.14.2 In order to make the functioning of the Council effective, the State will also set up MSE Facilitation councils under the Chairmanship of respective Deputy Commissioners in all the districts of the State by designating them as 'Director' for providing effective services to MSE units at district level.

Dated: 29-07-2019

Vini Mahajan, IAS

Additional Chief Secretary to Govt of Punjab
Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Amendments/ 3195-96

Dated: 31-07-2019

A copy of the above is forwarded to the following for information please.

- (i) The Chief Principal Secretary to Chief Minister, Punjab
(ii) The Chief Secretary, Punjab


Special Secretary to Government of Punjab
Department of Industries and Commerce

Endst No PIU/IBDP-2017/Amendments/ **3191-3202** Dated: **31-07-2019**

A copy of the above is forwarded to the following for information please.

- (i) All the Special Chief Secretaries/Additional Chief Secretaries/Financial Commissioners/Principal Secretaries/ Administrative Secretaries, Punjab
- (ii) All Deputy Commissioners in the State of Punjab
- (iii) Chief Executive Officer, Punjab Bureau of Investment Promotion
- (iv) The Director of Industries & Commerce, Punjab
- (v) Additional Director(Incentive)
- (vi) All General Managers, District Industries Centre in the State of Punjab


Special Secretary to Government of Punjab
Department of Industries and Commerce

Endst. No PIU/IBDP-2017/Amendments/ **3203**

Dated: **31-07-2019**

A copy is forwarded to the Principal Secretary to Government of Punjab, Department of General Coordination (Cabinet Affairs Branch) with reference to their letter No. 1/89/2019-1 Cabinet/2647 dated: 25-07-2019.



Special Secretary to Government of Punjab
Department of Industries and Commerce

Endst. No PIU/IBDP-2017/Amendments/ **3204**

Dated: **31-07-2019**

A copy is forwarded to the following for uploading the same on the website of Printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette.

- (i) The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries & Commerce, Punjab.


Special Secretary to Government of Punjab
Department of Industries and Commerce